

IN THE INCOME TAX APPELLATE TRIBUNAL  
“D” BENCH, MUMBAI  
BEFORE SHRI BR BASKARAN, ACCOUNTANT MEMBER &  
SHIR PAVAN KUMAR GADALE, JUDICIAL MEMBER

ITA No. 4240/Mum/2023  
(A.Y: 2018-19)

MEP Infrastructure Developers Ltd., B1-410, Boomerang, Chandivli Farm Road, Sakinaka, Andheri East, Mumbai – 400072.	Vs.	NFAC, Delhi
PAN/GIR No. : AADCM3650J		
Appellant	..	Respondent

Appellant by :	Shri.Ravi Ganatra.AR
Respondent by :	Shri.Anil Sant. Sr. DR

Date of Hearing	22.12.2023
Date of Pronouncement	22.12.2023

आदेश / O R D E R

**PER PAVAN KUMAR GADALE JM:**

The assessee has filed the appeal against the order of the National Faceless Appeal Centre (NFAC)/CIT(A), Delhi passed u/sec 250 of the Act.

2. At the time of hearing, the Ld.AR of the assessee submitted that the assessee has filed a letter dated 18.12.2023 mentioning of the withdrawal of the above appeal filed before the Hon’ble Tribunal and the Ld.

DR has no objections. Accordingly, the appeal filed by the assessee is treated as withdrawn and is dismissed.

Order pronounced in the open court on 22.12.2023.

Sd/-  
( BR BASKARAN )  
**ACCOUNTANT MEMBER**

Sd/-  
(PAVAN KUMAR GADALE)  
**JUDICIAL MEMBER**

Mumbai, Dated 22.12.2023

KRK, PS

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / The CIT(A)
4. आयकर आयुक्त(अपील) / Concerned CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//()

1.

( Asst. Registrar)  
ITAT, Mumbai